

CRP No. 38 of 2012

19-6-2014

HON'BLE THE CHIEF JUSTICE

Adjourned at the request of Mr. JM Thangkhiew, learned counsel for the respondents.

List on Monday (23-6-2014) for hearing.

S.Rynjah

CHIEF JUSTICE

WP(Crl) No. 12 of 2014

19-6-2014

HON'BLE THE CHIEF JUSTICE

Ms. SG Momin, Advocate, present for the petitioner.

Mr. R.Gurung, GA, present for the respondents.

Heard.

By means of this writ petition, the petitioner has sought writ in the nature of Habeas Corpus and challenged the detention order dated 28-4-2014 passed by Deputy Commissioner/ District Magistrate, West Garo Hills, Tura against the detinue, Lucky R. Marak.

Learned counsel for the respondents prays for and is allowed 4(four) weeks' time to file the counter affidavit.

List after 4(four) weeks.

S.Rynjah

CHIEF JUSTICE